

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 95(ND)/2017
CA NO.

CORAM:

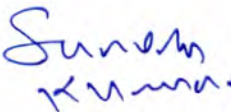
SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE COMPANY Anand BUILTECH Pvt Ltd

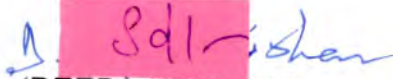
SECTION OF THE COMPANIES ACT: 66

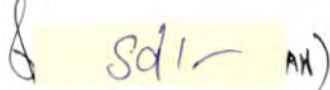
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SURESH. KUMAR	Adv	PETITIONER	

ORDER

Learned Counsel for the Petitioner is present and directed to file certificate of Company's Auditors in relation to the compliance of Accounting Standards as mandated under Proviso to Section 230(7) / Section 232(3) of the Companies Act, 2013.

Post the matter on 7.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)